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OFFICE OF THE SECRETARY-CUM-COMMISSIONER (LABOUR)
LABOUR DEPARTMENT, GOVT. OF NCT OF DELHI
5, SHAM NATH MARG, CIVIL LINES, DELHI-110054

F. No. Addl. LC(II)/Misc./2012/Lab/2022/Part File/ Vol. IV/ 752 Dated: 29/4/2026

CORRIGENDUM

In pursuance of a letter dated 17.01.2026, received from the Ld. Presiding Officer, Labour Court-IV, Rouse Avenue District Court, New Delhi, requested to transfer the case bearing LIR No. 222/24 titled "Mangal Singh Vs. M/s Shakti Shiva Magnets Pvt. Ltd." to any other court of competent jurisdiction at Rouse Avenue District Court.

On request of the Ld. Presiding Officer -IV, the transfer of LIR No. 222/24 titled "Mangal Singh Vs. M/s Shakti Shiva Magnets Pvt. Ltd." was acceded to by the Secretary-Cum-Commissioner (Labour) and the case, vide Order bearing no. Addl. LC(II)/Misc./2012/Lab/2022/Part File/Vol. IV/6275 dated 18.02.2026 was transferred to Ld. Presiding Officer, Labour Court-01, Court No. 206, Rouse Avenue Court Complex.

However, inadvertently, the title of the case bearing LIR No. 222/24 that was transferred to POLC-I, written as Yogesh Kumar Tyagi Vs. M/s Himgiri Automobiles Pvt. Ltd., which was a typographical error. The title "Yogesh Kumar Tyagi Vs. M/s Himgiri Automobiles Pvt. Ltd." in the matter LIR No. 222/24 should be read as "**Mangal Singh Vs. M/s Shakti Shiva Magnets Pvt. Ltd.**"

Arvind Kumar

Arvind Kumar
Assistant Legal Advisor

Copy to:

1. Ld. Pr. Principal District & Sessions Judge, Rouse Avenue District Court Complex, New Delhi-110001
2. Ld. Presiding Officer, Labour Court-I, Court No. 206, Rouse Avenue Court Complex, New Delhi-110001
3. Ld. Presiding Officer, Labour Court-IV, Court No. 306, Rouse Avenue District Court, New Delhi-110001

Judicial Branch

PDRS/RAOC
4/5/2026

Websit

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE(PC ACT)(CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.F.3(4)/R.A.C.C/Labour Courts/2026/ 5829-5836/D Dated: 05/05/2026 at 03.35pm.

Copy of Order No.F.No.Addl.LC(II)/Misc./2012/Lab/2022/Part File/Vol.IV/752 dated 29th April, 2026 forwarded in continuation to this office endorsement No.F.3(4)/R.A.C.C/Labour Courts/2026/2808-2820/D dated 25.02.2026 for information and necessary action to:-

1. Sh. Neeraj Gaur, Presiding Officer/Labour Court-01, RACC, New Delhi.
2. Ms. Ritu Singh, Presiding Officer/Labour Court-04, RACC, New Delhi.
3. The Ld. Officer In-charge, Facilitation and Computer Branch, Rouse Avenue Court Complex, New Delhi.
4. The Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms and public at large be notified and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmads of the transferor Courts are also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue Court Complex well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Court.
5. The Website Committee, Tis Hazari Courts, Delhi for uploading on the official website.
6. In-charge, R & I Branch, RACC with the instructions to paste the same in the Bar Rooms, RACC, New Delhi.

2869

05 MAY 2026

05/05/2026

(Dig Vinay Singh)
Officer In-charge(Judl.)
for Principal District & Sessions Judge
-cum-Special Judge(PC Act)(CBI)
RACC, New Delhi